

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF MEGAA BAKERS
PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	MEGAA BAKERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	06.10.2005
3.	Authority under which corporate debtor is incorporated/registered	ROC – Himachal Pradesh
4.	Corporate Identity No. of corporate debtor	U15410HP2005PTC029044
5.	Address of the registered office and principal office (if any) of corporate debtor	Village Tahliwal, Distt. Una, H.P, Himachal Pradesh.
6.	Date of closure of Insolvency Resolution Process	05.06.2025
7.	Liquidation commencement date of corporate debtor	05.06.2025 (Order received on 06.06.2025)
8.	Name and registration number of the insolvency professional acting as liquidator	MANOHAR SUMAN Reg. No. IBBI/IPA-003/00393/2021-2022/14003
9.	Address and e-mail of the liquidator, as registered with the Board	Flat No. 401 GH-28A, Sector 20, Panchkula - 134117, Haryana E-mail: manoharsuman10@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	3rd Floor, Plot No. D-190, Industrial Area, Phase 8B, Sector-74, SAS Nagar Mohali - 160071, Punjab Email: liqmegaabakers@gmail.com
11.	Last date for submission of claims	05.07.2025

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chandigarh bench has ordered the commencement of Liquidation of the MEGAA BAKERS PRIVATE LIMITED on 05.06.2025.

The stakeholders of MEGAA BAKERS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 05.07.2025 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under Section 38.]

Sd/-
Manohar Suman
Liquidator

Registration No: IBBI/IPA-003/00393/2021-2022/14003
Flat No. 401 GH-28A, Sector 20, Panchkula, Haryana, 134117
Mobile: - 8847226162

Date : 08.06.2025
Place: Panchkula

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MEGAA BAKERS PRIVATE LIMITED

S. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	MEGAA BAKERS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	06.10.2005
3.	Authority under which corporate debtor is incorporated/ registered	ROC - Himachal Pradesh
4.	Corporate Identity No. of corporate debtor	U15410HP2005PTC029044
5.	Address of the Registered Office and Principal Office (if Any) of Corporate Debtor	Village Tahlawal, District Una, Himachal Pradesh.
6.	Date of Closure of Insolvency Resolution Process	05.06.2025
7.	Liquidation Commencement Date of Corporate Debtor	05.06.2025 (Order received on 06.06.2025)
8.	Name and registration number of the insolvency professional acting as liquidator	MANOHAR SUMAN Reg. No. IBBI/IPA-003/00393/2021-2022/14003
9.	Address and e-mail of the of the liquidator, as registered with the board	Flat No. 401, GH-28A, Sector 20, Panchkula -134117, Haryana E-mail: manoharsuman10@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	3rd Floor, Plot No. D-190, Industrial Area, Phase 8B, Sector-74, SAS Nagar Mohali -160071, Punjab Email: liqmegaabakers@gmail.com
11.	Last Date for Submission of Claims	05.07.2025

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chandigarh bench has ordered the commencement of Liquidation of the **MEGAA BAKERS PRIVATE LIMITED** on **05.06.2025**.

The stakeholders of **MEGAA BAKERS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 05.07.2025 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under Section 38.]

Sd/-

Manohar Suman

Liquidator

Registration No: IBBI/IPA-003/00393/2021-2022/14003

Date: 07.06.2025

Flat No. 401 GH-28A, Sector 20, Panchkula, Haryana, 134117

Place: Panchkula

Mobile: - 8847226162

पत्र की सार्वजनिक घोषणा

(इन्सोल्वेंसी एण्ड बैंकruptcy (लिक्विडेशन प्रक्रिया) नियमन, 2016 का विनियमन 12)

मेगा बेकर्स प्राइवेट लिमिटेड के स्टैक होल्डरों के ध्यानार्थ हेतु

क्र.सं.	ब्योरा	जानकारी
1	कारपोरेट डेब्टर का नाम	मेगा बेकर्स प्राइवेट लिमिटेड
2	कारपोरेट डेब्टर के निगमोकरण की तिथि	06.10.2005
3	प्राधिकरण जिसके तहत कारपोरेट डेब्टर निगमोक्त/पंजीकृत है।	आरओसी-हिमाचल प्रदेश
4	कारपोरेट डेब्टर की कारपोरेट आइडेंटिटी नं.	U15410HP2005PTC029044
5	कारपोरेट डेब्टर का पंजीकृत कार्यालय एवं प्रिंसीपल ऑफिस (यदि कोई है) का पता	गांधी टाहसीवाल, जिला कना, हिमाचल प्रदेश
6	इन्सोल्वेंसी रेजोल्यूशन प्रक्रिया के बंद होने की तिथि	05.06.2025
7	कारपोरेट डेब्टर के लिक्विडेशन की आरम्भ तिथि	05.06.2025 (आर्डर 06.06.2025 को प्राप्त हुआ।)
8	परिसमापक के रूप में कार्य कर रहे इन्सोल्वेंसी प्रोफेशनल का नाम व रजिस्ट्रेशन नम्बर	मनोहर सुमन रजि. नं. IBBI/IPA-003/00393/2021-2022/14003
9	बोर्ड के पास पंजीकृतानुसार परिसमापक का पता व ईमेल :	फ्लैट नं. 401, जाएच-28ए, सेक्टर 20, पंचकुला-134117, हरियाणा E-mail: manoharsuman10@gmail.com
10	परिसमापक के साथ पत्राचार हेतु इस्तोमल किया जाने वाला पता व ई-मेल	लीमगे मॉजल, प्लॉट नं. डी-190, इंडस्ट्रियल एरिया, फेज 8 बी, सेक्टर 74, एसएस नगर मोहाली-160071, पंजाब Email: liqmegaabakers@gmail.com
11	दावों के जमा कराने हेतु अन्तिम तिथि	05.07.2025

एतद्वारा सूचना दी जाती है कि माननीय नेशनल कंपनी लॉ ट्रिब्यूनल, चंडीगढ़ बैंच ने 05.06.2025 के मेगा बेकर्स प्राइवेट लिमिटेड के लिक्विडेशन को प्रारंभ करने का आदेश दिया है।

मेगा बेकर्स प्राइवेट लिमिटेड के स्टैकहोल्डरों को एतद्वारा आह्वान किया जाता है कि वे मत. सं. 10 के प्रति उल्लेखित पते पर परिसमापक के पास 05.07.2025 को या इससे पूर्व अपने दावे का प्रमाण प्रस्तुत करें। (वित्तीय क्रेडिटर्स को अपने दावे के प्रमाण केवल इलेक्ट्रॉनिक माध्यम से जमा करवाने होंगे। अन्य सभी क्रेडिटर दावे का प्रमाण व्यक्तिगत रूप से डाक द्वारा या इलेक्ट्रॉनिक माध्यम से जमा करवा सकते हैं।)

नकली या भ्रामक दावों वाले प्रमाण जमा करने पर जुर्माना लगेगा।

यदि कोई स्टैकहोल्डर लिक्विडेशन की प्रक्रिया के दौरान अपने दावे जमा नहीं करवाता है, तो इन्सोल्वेंसी एण्ड बैंकruptcy बोर्ड ऑफ इंडिया (इन्सोल्वेंसी रेजोल्यूशन प्रोसेस फॉर कॉर्पोरेट पर्सन्स) विनियमों, 2016 के अंतर्गत कॉर्पोरेट इन्सोल्वेंसी रेजोल्यूशन प्रोसेस के दौरान ऐसे स्टैकहोल्डरों द्वारा जमा करवाए गए दावे सेक्शन 38 के तहत जमा करवाए गए माने जाएंगे।

हस्ता/-

मनोहर सुमन परिसमापक

रजि. नं. IBBI/IPA-003/00393/2021-2022/14003

फ्लैट नं. 401, जीएच- 28ए

सेक्टर 20, पंचकुला, हरियाणा

134117, मोबाइल :-8847226162

तिथि: 07.06.2025

स्थान : पंचकुला

लिए मोबाइल एप पर हाजिरी अभिवर्धन कर दी गई है। एप पर हाजिरी न लगाने वाले कर्मचारियों का अब वेतन कटेगा। इसमें यह भी व्यवस्था की गई है कि डॉक्टरों को हाजिरी अस्पताल की परिधि में लगानी होगी। अस्पताल से 500 मीटर से ज्यादा दूरी से हाजिरी लगाई तो वह मान्य नहीं होगी। कर्मचारियों को एप के जरिये सेल्फी और जीपीएस लोकेशन भी देनी होगी।

डॉक्टरों की देरी से पहुंचने की शिकायत लगातार मिल रही थी। इन्हें स्वास्थ्य मंत्री आरती सिंह राव ने कहा कि अब एप से हाजिरी न लगाने पर वेतन कटेगा।

डॉक्टर, नर्स और फार्मासिस्टों ने जताया विरोध : डॉक्टरों के अलावा नर्स, फार्मासिस्ट और अन्य स्वास्थ्य कर्मचारी भी इस मोबाइल एप के विरोध में आ गए हैं। सभी संगठनों ने स्वास्थ्य निदेशक को पत्र लिख कर विरोध जताया है और एप को डाउनलोड करने से मना कर दिया है। हरियाणा सिविल मेडिकल सर्विस एसोसिएशन के अध्यक्ष डॉ. राजेश ख्यालिया ने बताया कि यह एप डॉक्टरों की निजता का उल्लंघन है। फार्मासिस्ट एसोसिएशन के अध्यक्ष जगदीप सिंह ने कहा कि एप डाउनलोड नहीं करेंगे। धुरी

अमर उजाला

यदि आपको अमर उजाला की प्रति नियमित या समय से नहीं मिल रही है तो कृपया टोल फ्री नंबर या ई-मेल के माध्यम से हमें बताएं। हम शीघ्र ही उसे समय से पहुंचाना सुनिश्चित करेंगे।

अपना अखबार शुरू करवाने के लिए संपर्क करें

1800 121 1166

सुबह 9 बजे से शाम 5 बजे तक

circulation@amarujala.com

INVITATION FOR BIDS (IFB)

The Executive Engineer Seraj Division HPPWD Janjehli Distt. Mandi on behalf of Governor of Governor of H.P. invites the percentage rate bids in electronic tendering system, from the eligible class of contractor registered with HP PWD for the works as detailed in the table.

Sr. No.:- 1 **Name of work:-** Periodical Maintenance on Mandi Gagal Chail Janjehli Chhatra Ranabag Nagan road Km. 0/00 to 82/00 (SH:- Providing and Laying 25 mm thick Bitumen concrete in Km. 35/00 to 36/00) Under AMP for the year 2025-26 under State Head) **Estimated Cost:-** 15,70,996/- **Earnest Money:-** 32,000/- **Cost of Tender:-** 500/- **Eligible class of Contractor:-** Class- A to D **Starting date for downloading bid:-** 12-06-2025 at 11:00 AM **Deadline for submission of bid:-** 20-06-2025 at 09:00 AM

Sr. No.:- 2 **Name of work:-** Periodical Maintenance on Mandi Gagal Chail Janjehli Chhatra Ranabag Nagan road Km. 0/00 to 82/00 (SH:- Providing and Laying 25 mm thick Bitumen concrete in Km. 59/00 to 60/600) Under AMP for the year 2025-26 under State Head) **Estimated Cost:-** 19,79,740/- **Earnest Money:-** 40,000/- **Cost of Tender:-** 500/- **Eligible class of Contractor:-** Class- A to D **Starting date for downloading bid:-** 12-06-2025 at 11:00 AM **Deadline for submission of bid:-** 20-06-2025 at 09:00 AM

The bidder are advised to note other details of tenders from the department website www.hptenders.gov.in

Executive Engineer
Seraj Division HPPWD
Janjehli Distt Mandi H.P

RO NO.:- 1058/2025-2026

For and on behalf of Governor of H.P

प्रपत्र बी सार्वजनिक घोषणा

(इन्सोल्वेंसी एण्ड बैकपसी (लिक्विडेशन प्रक्रिया) नियमन, 2016 का विनियमन 12)

मेगा बैकर्स प्राइवेट लिमिटेड के स्ट्रेक होल्डरों के ध्यानार्थ हेतु

क्र.सं.	बिंदु	जानकारी
1	कारपोरेट डेक्टर का नाम	मेगा बैकर्स प्राइवेट लिमिटेड
2	कारपोरेट डेक्टर के निगमिकरण की तिथि	06.10.2005
3	प्रतिबंधन जिसके तहत कारपोरेट डेक्टर निगमिकृत/पंजीकृत है।	अरुणोत्तरी-हिमाचल प्रदेश
4	कारपोरेट डेक्टर की कारपोरेट अकाउंटेंसी नं.	U15410HP2005PTC029044
5	कारपोरेट डेक्टर का पंजीकृत कार्यालय एवं प्रिंसिपल ऑफिस (यदि कोई है) का पता	ग्राम टाहलखल, जिला कन्या, हिमाचल प्रदेश
6	इन्सोल्वेंसी रजिस्ट्रेशन प्रक्रिया के तहत होने की तिथि	05.06.2025
7	कारपोरेट डेक्टर के लिक्विडेशन की आरम्भ तिथि	05.06.2025 (अर्थात् 06.06.2025 को प्राप्त हुआ।)
8	परिसमापक के रूप में कार्य कर रहे इन्सोल्वेंसी प्रोफेशनल का नाम व रजिस्ट्रेशन नम्बर	मनोहर सुमन रजि. नं. IBBI/IPA-003/00393/2021-2022/14003
9	कोर्ट के पास पंजीकृत/नियमित परिसमापक का पता व ईमेल	फ्लैट नं. 401, जयच-28ए, सेक्टर 20, पंचकुला-134117, हरियाणा E-mail: manoharsuman10@gmail.com
10	परिसमापक के साथ पत्राचार हेतु ईमेल पता दिया जाने वाला पता व ई-मेल	सीमरी मॉडल, फ्लैट नं. 401-190, इंडस्ट्रियल एरिया, फेज 8, बी, सेक्टर 74, एम्सएस नगर मोहाली-160071, पंजाब Email: liqmegaabakers@gmail.com
11	दावे के जमा करने हेतु अंतिम तिथि	05.07.2025

एतद्वारा सूचना दी जाती है कि माननीय नेशनल कंपनी लॉ ट्रिब्यूनल, चंडीगढ़ बैच नं. 05.06.2025 के मेगा बैकर्स प्राइवेट लिमिटेड के लिक्विडेशन को प्रारंभ करने का आदेश दिया है। मेगा बैकर्स प्राइवेट लिमिटेड के स्ट्रेक होल्डरों को एतद्वारा आह्वान किया जाता है कि वे मद सं. 10 के प्रति उल्लेखित पत्र पर परिसमापक के पास 05.07.2025 को या इससे पूर्व अपने दावे का प्रमाण प्रस्तुत करें। वित्तीय क्रेडिटर्स को अपने दावे के प्रमाण केवल इलेक्ट्रॉनिक माध्यम से जमा करवाने होंगे। अन्य सभी क्रेडिटर्स दावे का प्रमाण व्यक्तिगत रूप से डाक द्वारा या इलेक्ट्रॉनिक माध्यम से जमा करवा सकते हैं।

नकली या भ्रामक दावा वाले प्रमाण जमा करने पर जुर्माना लगाना।

यदि कोई स्ट्रेक होल्डर लिक्विडेशन की प्रक्रिया के दौरान अपने दावे जमा नहीं करावाता है, तो इन्सोल्वेंसी एण्ड बैकपसी बोर्ड ऑफ इंडिया (इन्सोल्वेंसी रजिस्ट्रेशन प्रोसेस फॉर कारपोरेट पर्सन्स) विनियमों, 2016 के अंतर्गत कारपोरेट इन्सोल्वेंसी रजिस्ट्रेशन प्रोसेस के दौरान ऐसे स्ट्रेक होल्डरों द्वारा जमा कराए गए दावे सेक्शन 38 के तहत जमा कराए गए माने जाएंगे।

हस्ता/-

मनोहर सुमन परिसमापक
रजि. नं. IBBI/IPA-003/00393/2021-2022/14003

फ्लैट नं. 401, जयच-28ए

सेक्टर 20, पंचकुला, हरियाणा

134117, मोबाईल :- 8847226162

तिथि: 07.06.2025

स्थान: पंचकुला

www.bitsadmission.com.

NOTE: (1) Every year about 25% Programs get semester tuition fee to 100% in the form of either me with admission offer itself.

(2) Candidates who appear for BI to the Dubai campus of BITS Pila <https://www.bits-pilani.ac.in/dub>

(3) Candidates holding a NON valid SAT scores are also eligibl K K Birla Goa and Hydera "International Students Admis details, visit <https://www.bitsad>

Dean

Academic-Undergraduate Studie

E-Procurement NOTICE INVITATION

1. The Executive Engineer HP behalf of Governor of H.P. invit in electronic tendering system I mentioned work from th contractors/Firms registered wi

Sr. No.:- 1 **Name of work:-** Cor at Kandhar Tehsil Pradesh(SH:-Const development,Provic installation, Rain tank/soak pit Estima 3,49,800/- **Cost of t contractor:-** Class C

Sr. No.:- 2 **Name of work:-** Spe building at Sai Tehsil cost:- 3,26,349/- **EMI Eligible class of con**

2. Availability of Bid Document a document is available online and b website <http://hptenders.gov.in> Bi in the web-site which is free of cost der is required to have Digital Sign of the authorized Certifying Authori have not obtained the user ID and p dering in HPPWD may obtain <http://hptenders.gov.in> Digital signal the e-tendering. Bidders already issued from authorized CAs can us

Key Dates

1. Date of Online Publication:- 12
2. Documents Download Start 10.30HRS upto 21.06.2025 18 HRS
3. Bid Submission Start and Enc upto 21.06.2025 18 HRS

4. Date of Technical Bid opening followed by Opening of Financial

1. BID OPENING DETAILS The bids at 11.00HRS in the office of Exec divn./Superintending Engineer, 3rd C authorized officer. In their interest the ent along with original documents al If the office happens to be closed on as specified, the bids will be opened same time and venue.

2. The bidders are advised to note c department website www.hptenders

on behalf of G

RO NO.:- 1057/2025-2026